

SPECIAL BENCH  
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/121(KB)2022  
IA(IBC)(DIS.)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	TEAMSPIRIT FACILITY SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physically)**

**For Applicant**

**Mr. Altamash Alim, Adv.**

**Mr. Sumit Biswas, Adv.**

**Mr. Rajashree Bhowmick, Adv.**

**For the Suspended Board of Directors**

**Mr. Akash Sharma, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **14.06.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**